

**Tribals affected due to land acquisition for power projects**

\*214. DR. T.N. SEEMA: Will the Minister of POWER be pleased to state:

- (a) whether Government has received many complaints from NGOs regarding tribals getting affected badly due to land acquisition for setting up power plants by private sector;
- (b) if so, the details thereof during the last five years and the current year;
- (c) the area of land acquired in tribal areas for setting up of power plants during that period;
- (d) the number of tribal families affected and the amount of compensation paid to them, plant-wise; and
- (e) the number of members of the affected families who were provided employment, plant-wise?

THE MINISTER OF STATE OF THE MINISTRY OF POWER, COAL AND NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) and (b) The Government has not received many complaints regarding tribals getting badly affected by private sector power plants.

(c) to (e) As per information available in Central Electricity Authority, the details of tribal/forest land acquired, number of tribal families affected, compensation paid, employment provided during 11th Plan and current 12th Plan period are given in Statement.

**Statement***Tribals affected due to Land Acquisition for Power Plants*

Sl. No.	Name of Project, executing agency and Installed capacity	State	Year of commissioning	Total land acquired tribal/ forest land (ha)	Number of tribal families affected (nos)	Compensation paid (in ₹)	No of persons of affected families who were provided employment
1	2	3	4	5	6	7	8
1.	Teesta-V NHPC (510 MW)	Sikkim	2008	351.91	31	3.11 crores	28
2.	Panan HEP Himgiri (300 MW)	Sikkim	Ongoing	56.6784	87	12.728 crores	8
3.	Chutak NHPC (44 MW)	J&K	2012-13	69.80	132	2.229 crores	-
4.	Nimoo Bazgo NHPC (45 MW)	J&K	2013	378	19	1.40 crores	-
5.	Subansiri Lower NHPC (2000 MW)	Arunachal Pradesh	ongoing	4035.56	77	51.29 crores	8
6.	Kishanganga NHPC (330 MW)	J&K	ongoing	216.95 (Gurez-tribal area)	489	249.10 crores	-
7.	Vishnugad Pipalkoti THDC (444 MW)	Uttarakhand	ongoing	Nil	13	10 lakh each	03
8.	Gautami Godawari WRD, Nashik (1.2 MW)	Maharashtra	Ongoing	2.72 *	-	-	-
9.	Nilwande Low Level WRD, Nashik (7 MW)	Maharashtra	Ongoing	1.18 *	-	-	-
10.	Mukane WRD, Nashik (1.45 MW)	Maharashtra	Ongoing	0.17 *	-	-	-
11.	Waki WRD, Nashik (1.15 MW)	Maharashtra	Ongoing	0.3 *	-	-	-

12.	Waldevi WRD, Nashik (0.9 MW)	Maharashtra	Ongoing	0.36 *	-	-	-
13.	Bhawali WRD, Nashik (0.5 MW)	Maharashtra	Ongoing	1.16 *	-	-	-
14.	Mankulam, KSEB (40 MW)	Kerala	Ongoing	3.439	10	0.339 crores	-
15.	Serlui 'B' P&ED, Mizoram (12 MW)	Mizoram	Ongoing	30 sq. Km.	79	The displaced families were rehabilitated with active participation of the affected families.	-
16.	Omkareshwar Project NHDC (520MW)	Madhya Pradesh	2007-08	956.91	4203	25.5688 crores	3
17.	Integrated Kashang, HPPCL (243 MW)	Himachal Pradesh	Ongoing	56.4282	184	45.3726 C\crores	53
18.	Shongtong Karcham, HPPCL (450 MW)	Himachal Pradesh	Ongoing	71.4721	144	22.0287 crores	9
19.	TIDONG-I NSL Power (100 MW)	Himachal Pradesh	Ongoing	3.2011	28	2.5829 crores	15
20.	Kameng, NEEPCO (600 MW)	Arunachal Pradesh	Ongoing	710	99	3.56 crores	64
21.	Pare NEEPCO (110MW)	Arunachal Pradesh	Ongoing	208.669	277	16.46 crores	31
22.	Tuirial NEEPCO (60 MW)	Mizoram	Ongoing	5380	NIL		
23.	Teesta III, Teesta Urja (1200 MW)	Sikkim	Ongoing	130.5870	265	-	129
24.	Bajoli-Holi HEP (180 MW)	Himachal Pradesh	Ongoing	6.31 Ha	102	-	30
<b>Thermal Projects</b>							
1.	Satpura Thermal Power Station - M.P. Power Generating Co. Ltd. 2x250 MW	Madhya Pradesh	Commissioned U-10 - 2012-13 U-11 - 2013-14	130.87 Hectare (acquired in 2010 in 11th Plan)	59	8.477 crores	-

Written Answers to

[8 December, 2014]

Starred Questions

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1	2	3	4	5	6	7	8
2.	Amarkantak Thermal Power Station Extn. Unit MP Power Generating Co. Ltd. 1x210 MW	Madhya Pradesh	Commissioned U-5 - 2008-09	15.631 Hectare (land acquired in year 2008 during 11th Plan period)	9	0.041 crores	-
3.	Monarchak Gas based Power Project NEEPCO 101 MW	Tripura	Ongoing	0.0243 Ha	3	0.0081 crores	-
4.	Korba Stage - III NTPC- 500 MW	Chhattisgarh	Commissioned U-7 - 2010-11	60.50 Hectares (11th Plan)	43	1.04 crores	-
5.	Darlipalli STPP NTPC 2x800 MW	Odisha	Ongoing	529.06 Hectares (12th Plan)	313	65.57 crores	-
6.	KTPS Stages I to IV Telangana Power Generation Corporation	Telangana	Commissioned	Ac.14.30 Gts During 2009	4	0.272 crores	-
7.	4x210 MWTPP, CSPGCL Korba West	Chhattisgarh	Commissioned	113.02 Hectares	25	0.731 crores	21
8.	2x250 MW TPP, DSPM TPS CSPGCL Korba East	Chhattisgarh	Commissioned U-1 - 2006-07 U-2 - 2007-08	152.346 Hectares	120	4.335 crores	165
9.	1x500 MW Extn.TPP CSPGCL, Korba West	Chhattisgarh	Commissioned 2012-13	221.703 Hectares	91	2.086 crores	61

\* The Land is already in possession with Govt. of Maharashtra. The projects are being developed in Private sector. The land is given to the developer for construction of power house, control room, TRC/TRP, Switch Yard, Security cabin, site office and quarters etc. on Lease agreement. Hence, neither tribal families are affected nor employments are provided to the families.